Suppl Cause List No. 1 Sr. No. 4

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 35/2020

Raman Kumar ...Applicant

Through: - Mr. Pawan Kumar Khajuria, Advocate.

V/S

UT of J&K and another

...Non-applicants

Through:- Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Mr. Amit Gupta, AAG has submitted that he has filed the status report. He seeks and is granted last opportunity to file objections to the application.

List on 02.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 26.05.2020 Pawan Chopra